

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5316
ANSWERED ON:14.08.2014
ASSETS UNDER MGNREGS
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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the provisions made regarding construction of permanent assets under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) the number of temporary and permanent works carried out under MGNREGS;
- (c) whether a major portion of the funds for carrying out work under MGNREGS is being spent for temporary works;
- (d) if so, the reaction of the Government thereto;
- (e) whether the Government has reviewed the works carried out under MGNREGS across the country; and
- (f) if so, the details thereof during the last three years and the current year, Statewise and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a) to (f) As per Schedule I of the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), works undertaken to provide unskilled wage employment shall result in creation of productive assets of prescribed quality and durability. Such works, which help in increasing growth in rural areas in general and agriculture in particular, have been listed in the Schedule I of the Act.

With a view to improve the quality of works undertaken, steps are taken to systematize the planning process to identify productive works, to bring outcome orientation in execution, to increase technical supervision, to build capacities of the functionaries and to bring in convergence with other departments. Further, the wage material ratio (60:40) is directed to be maintained at district level for all MGNREGA works taken up by any agencies other than the Gram Panchayats.

The number of works undertaken and completed under MGNREGA during the last three years and the current year is indicated in Annexure-I.

The Government reviews the implementation of MGNREGA very closely through the online monitoring tool, intensive field visits by National Level Monitors and also through in-depth quarterly reviews.

Work Category-wise expenditure under MGNREGA is indicated in the Annexure-II.